(3x)

Declaration of Assets and Liabilities

		Year 2022-23
	in Somfay Kumar-1, son/daughter/wife	of H. Naughishore Basach
रीं व	aged 5.3 vears, belonging to 1916ar.	leges/etemp ASSembly
3	service and presently working as Assistant	
Tal	Service and presently working as manufactured with the details of the assets (immovable, movable, mova	able, bank balance, etc.) of
7 '	myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	77 - 79	Sanjay Kr-1	Alkg Sinda	Alok ler Singh	Wishlaya lex	
(i)	Cash	25000=00	15000=00		_	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	19,000=00 SBI Bikar Vidhan Manfal				
(111)	Bonds, Debentures and Shares in companies			_		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PoLicy 140 · 519391941 518367468 596385427 517953391			-	
(v)	Motor Vehicles (details of make, etc.)	BROIFZ 3109 Bejerj Bejerj Bejerj			_	
(vi)	Jewellery (give details of weight and value)	9500d	Gold-80 gn 400000/- Silver-1509 20,000/-	,	_	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

	nave to be indicated]	T	·		T-7-2	· · · · · · · · · · · · · · · · · · ·
Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
140.	ļ		Name(S)	Name	Name	Etc. Name
		İ	1	5		
(i)	Agricultural Land					
44 240	- Location(s)	09(02	717			
	- Survey number(s)	2182-21	nyon)	נצייוש ביותם		
ļ	- Extent (Total	1/2	ne /	1000		
1	measurement)	970-9	"/ /	X GY F		
	-Current market value	Shense	0105-91			
(ii)	Non-Agricultural Land			*		
	- Location(s)	Typ.	pertap/yaya	2		
	- Survey number(s)	Part	ng .			
ĺ	- Extent (Total	KALT SI	0-146			
	measurement)	12000	70-1146			
	-Current market value	131	70-1146 70-1146 152.60ep.			
(iii)	Buildings (Commercial	/26/	52.5 4			
()	and residential)					
	Location(s)		8			
ľ	- Survey /door					
	number(s)					
	- Extent (Total					
	measurement)					
ł	- Current market			9		
					1	
/in A	Value					270000
(iv)	Houses / Apartments,					
	etc.					
	- Location(s)					2
	- Survey /door					
	number(s)					
	- Extent (Total					
	measurement)					
	- Current market					
	value		N 100 100 100 100 100 100 100 100 100 10			
(v)	Others (such as					
580 B	interest in property)			.06411016		5

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)		Amount outstanding as on QS/以名,人名思。			
(a)	(i) Loans from Banks	SBI	Vidhan	Mandal	10	80,977=	00
505 OUN	(ii) Loans from financial institutions		789	,			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation						•1
	(b) dues to departments dealing with supply of water						
	(c) dues to departments dealing with supply of electricity						

	(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	50,577=00 2022-23 PAN- BZBPK-4342N	N) {
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

C. Personal Detail GPF/CPF/PRAN No. PTS/BLA -(M/F) Gender :-Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Legestately ASMUSTY Bihas (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Nalanda I hereby declare that the above details are true to the best of my knowledge and belief. Signature ... Sanjay Kreman -1. Name of Employee: SANNAY...KUNAR-/ Place: Patha.... Designation: ASSIStant.... Department: Bihow Lagrisfalein Assembly Date:../5/0.2/23.

Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

Note:

in prescribed format.